

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4098
ANSWERED ON:20.12.2005
ENHANCEMENT IN FAMILY PENSION OF FREEDOM FIGHTERS
Borkataky Shri Narayan Chandra;Sugavanam Shri E.G.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Monthly Family Pension of Freedom Fighters has been enhanced from 15th August this year;
- (b) if so, the details in this regard;
- (c) whether the Government circular giving effect to this has not reached the Treasury Offices in many districts of North Eastern Region; and
- (d) if so, the steps taken by the Government in this regard and to improve the livelihood of freedom fighters in the country?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO HODLYA GAVIT)

- (a): Yes, Sir.
- (b): Basic monthly pension of freedom fighters and spouses of deceased freedom fighters has been enhanced by Rs.1000/- per month and the dearness relief admissible to them has been increased from 44 per cent to 50 per cent with effect from 15th August 2005. Formal orders to this effect to all concerned have been issued on 9th September 2005.
- (c): No such information has been received.
- (d): Does not arise.